



The Bombay Building (Control on Erection, Re-Erection and Conversion)
(Repeal) Act, 1971

Act 41 of 1971

Keyword(s):
Building, Control on Erection, Conversion

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MAHARASHTRA ACT No. XLI OF 1971¹

[THE BOMBAY BUILDING (CONTROL ON ERECTION, RE-ERECTION AND CONVERSION)
(REPEAL) ACT, 1971.]

[8th November 1971.]

An Act to repeal the Bombay Building (Control on Erection, Re-erection and Conversion) Act, 1948.

Bom. XXXI WHEREAS, it is expedient to repeal the Bombay Building (Control on Erection, Re-erection and Conversion) Act, 1948 ; It is hereby enacted in the Twenty-second of Year of the Republic of India as follows :—

1. This Act may be called the Bombay Building (Control on Erection, Short title Re-erection and Conversion) (Repeal) Act, 1971.

Bom. XXXI 2. The Bombay Building (Control on Erection, Re-erection and Conversion) Act, 1948, is hereby repealed. **Repeal Bom. X of 1948.**

¹ For Statement of Objects and Reasons, see *Maharashtra Government Gazette*, 1971, Part V, Extra., p. 197.